

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : Ivn.P/10(CHE)/2021
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER : R Mysaamy
NAME OF THE RESPONDENT(S) : P Mohanraj & 2 Others
UNDER SECTION : Sec 424(3) of CA, 2013

ORDER

Ld. Counsel from the office of Ld. Counsel Mr. R. Vidhya Shankar is present for the Petitioner. Ld. Counsel Mr. Badhiri Narayanan from the office of Ld. Counsel Mr. S. Sathyanarayanan for R1 and R2.

Ld. Counsel for the Petitioner seeks short adjournment.

Ld. Counsel for R1 and R2 submits that they have filed reply to chart filed by the Applicant.

Post the petition on **03.01.2024** for hearing.

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)